

5/6

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH; JODHPUR**

Original Application No. 38/2008

Date of order: 13.02.2008

HON'BLE MR. R.R. BHANDARI, MEMBER (A).

Hem Singh S/o Shri Moti Singh, aged about 60 years, resident of Village - Jhala Ki Chowki, Revenue Village - Asan Tirolia, Post - Sendra, Tehsil Raipur, District Pali, Rajasthan.

Post: Retired from the post of MET, Engineering Department, North-Western Railway, Ajmer, Rajasthan.

...Applicant.

By Advocate - Shri Kuldeep Mathur.

VERSUS

1. The Union of India, through the General Manager, North-Western Railway, Jaipur (Raj.).
2. The Divisional Railway Manager, North-Western Railway, Ajmer, Rajasthan.
3. The Senior Divisional Personnel Officer, North-Western Railway, Ajmer, Rajasthan.
4. The Senior Section Engineer (PW), North-Western Railway, Ajmer, Rajasthan.

... Respondents.

ORDER

Per - Mr. R.R. Bhandari, Member (A)

Learned advocate, Shri Kuldeep Mathur, for the applicant informed that vide Notice for Demand of Justice dated 25th September 2007 (Annexure A/5 to the O.A.), he has asked the respondents No. 3 and 4 to recalculate the retiral benefits and pension receivable by his client on superannuation from service.

[Signature]

17

Learned advocate further informed that the said notice has not yet been disposed of by the respondents.

It is felt that justice will be met with if the applicant sends a certified copy of this order along with a copy of the present Original Application (with all other details/annexures) to the respondent Nos. 2, 3 and 4 within a period of two weeks.

The respondents should treat the O.A. as a representation from the applicant and dispose it as per the Rules and Regulations within a period of three months on receipt of a certified copy of this order along with a copy of the present O.A. (with all annexures).

The applicant will be at liberty to agitate the matter again in case he is not satisfied with the decision taken by the respondents on disposal of the above said representation.

Original Application stands disposed of accordingly.

R.R. Bhandari
[R.R. Bhandari]
Member (A)

dk

Received copy
Dinesh
22/12/08
(for Kuldeep Mathur
Adv)